NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

44)

Application 76 & 5 Ors./(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

M/s. Phadnis Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
44	ANIL KULKARMI		Elevacan -
44 44	R.G. And Rasboni A Smehal	antwar R. Anantwas R. Knantwar	3 Squarter.
44	JAYANIT Lote RAMI Chancha	R. JOSHI) AS P. JOSHIS Kand P. Puranik	Alwania
44	Hereis Kisa	in Gaikwad	afei Kechad

ORDER Application No.76 & 5 Ors./73(4)/NCLT/MB/MAH/2017

It is reported that the Corporate Debtor is undergoing Corporate Insolvency Resolution Process. In view of this, this Application is dismissed as infructuous with liberty to the Applicants to approach the concerned IRP by filing prescribed Form.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)